GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 1697

TO BE ANSWERED ON FRIDAY THE 10TH MARCH, 2017 PHALGUNA 19, 1938 (SAKA)

TAXES ON PETROL/ DIESEL AND CNG

1697. DR. SUNIL BALIRAM GAIKWAD:

SHRI T. RADHAKRISHNAN:

SHRI S.R. VIJAYAKUMAR:

SHRI BIDYUT BARAN MAHATO:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI SUDHEER GUPTA:

KUNWAR HARIBANSH SINGH:

SHRI GAJANAN KIRTIKAR:

DR. C. GOPALAKRISHNAN:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the breakup of taxes imposed on Petrol and Diesel prices along with the taxes collected from the consumers on one litre of petrol, diesel and CNG:
- (b) whether the tax rates on petrol and diesel in the country are higher in comparison to our neighbouring countries, if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to reduce the taxes on the petrol and diesel; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a) and (b): The present Customs and Central Excise duties on petrol and diesel are as under:

Petroleum	Customs Duty		Central Excise Duty
product	BCD	ACD	
Petrol	2.5%	Rs.6 per	Rs.21.48 per litre
(unbranded)	2.5%	litre	[Rs.9.48 BED + Rs.6 SAED + Rs.6AED]
Petrol	2.5%	Rs.6 per	Rs.22.66 per litre
(branded)	2.5%	litre	[Rs.10.66 BED + Rs.6 SAED + Rs.6 AED]

Diesel	2.5%	Rs.6 per	Rs.17.33 per litre
(unbranded)		litre	[Rs.11.33 BED + Rs.6 AED]
Diesel	2.5%	Rs.6 per	Rs.19.69 per litre
(branded)		litre	[Rs.13.69 BED + Rs.6 AED]

BCD - Basic Customs Duty [levied under the Customs Tariff Act]

ACD - Additional Duty of Customs [levied under section 103 of the Finance (No.2) Act, 1998(Petrol) and section 116 of the Finance Act, 1999 (Diesel)], commonly known as Road Cess.

BED – Basic Excise Duty [levied under the Central Excise Tariff Act]

SAED – Special Additional Excise Duty [levied under section 147 of the Finance Act, 2002]

AED – Additional duty of Excise [levied under section 111 of the Finance (No.2) Act, 1998(Petrol) and section 133 of the Finance Act, 1999 (Diesel)], commonly known as Road Cess.

Compressed Natural Gas (CNG) attracts a concessional rate of 5% Basic Customs Duty (BCD) and 14% Basic Excise Duty (BED).

The comparison of Retail Selling Price of Petrol and Diesel, as on 01.03.2017, with neighbouring countries is as under:-

Country	Petrol (Rs./Ltr.)	Diesel (Rs./Ltr.)
India (Delhi)	71.14	59.02
Pakistan	45.26	52.64
Bangladesh	72.56	54.85
Sri Lanka	51.69	41.97
Nepal	64.23	49.04

(c): There is no such proposal under consideration at present.

(d): Does not arise in view of reply to part (c) above.
